

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 198 OF 2016

Dated : 8th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Sihor Steel Rerolling Mills Association Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakie Jakharia

Counsel for the Respondent(s) : Ms. Suparna Shrivastava for R-1

Mr. M.G. Ramachandran, Sr. Adv.
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2 &3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **14.10.2019**.

**(S.D. Dubey)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**